

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE C.S. DIAS

FRIDAY, THE 24TH DAY OF APRIL 2020/4TH VAISAKHA, 1942

Bail Application TMP No. 105 of 2020

[Crime No. 246 of 2020 of Kuruppanpadi Police Station]

PETITIONER / ACCUSED No.2

Linto aged 23 years,
S/o Lijo
Mannamkuzhy House,
Kombanad P.O,
Panamkuzhy,
Ernakulam District

By Adv.Binu Paul

RESPONDENT / STATE & COMPLAINANT

1. State of Kerala,
represented by the Public Prosecutor,
High Court of Kerala,
Ernakulam- 682 031
2. Inspector of Police
Kuruppampadi-683 545

By Public Prosecutor Sri.C.N.Prabhakaran

THIS B.A. HAVING BEEN FINALLY HEARD ON 24.04.2020, THE COURT
ON THE SAME DAY PASSED THE FOLLOWING:

C.S.DIAS, J.

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BA TMP No.105 of 2020

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Dated this the 24th day of April, 2020.

ORDER

Heard the learned counsel for the petitioner and
the learned Public Prosecutor.

Post for further consideration on 8.5.2020.

**C.S.DIAS
JUDGE**

sks/24.4.2020